

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH: GUWAHATI

C.P. No.15 (1)/GB/2018

Under Section 14(1) of the Companies Act, 2013.

In the matter of:

Sividha Consultants Ltd.

... Petitioner

Order delivered on: 08th May, 2018

Coram:

Hon'ble Mr. Justice P. K. Saikia, Member(J)

For the petitioner

:

None

ORDER

Per Hon'ble Mr. Justice P. K. Saikia, Member (J):

None appeared for and on behalf of the petitioner before this Bench today. On the last occasion, that being 04-05-2018, this Bench passed the following Order: -

"ORDER

Per Hon'ble Mr. Justice P. K. Saikia, Member (J):

None appeared for and on behalf of the petitioner.

2. Registry is directed to list the matter on 08th May,2018."

3. However, in the interest of justice, instead of disposing of the petition, I direct the Registry to list the matter on 28th May,2018.

Sdt

Member (Judicial)
National Company Law Tribunal
Guwahati Bench: Guwahati.

Dated, Guwahati the 08th May, 2018

Deka/08-0405-2018

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